SCs/STs in Kendriya Vidyalayas

- † 3520. SHRIMATI JAMANA BARUPAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) the number of Kendriya Vidyalayas running in the country, Statewise;
- (b) whether the benefit of reservation is extended to students belonging to Scheduled Castes and Scheduled Tribes for receiving education in Kendriya Vidyalayas; if so, the percentage thereof and if not, the reasons therefor; and
- (c) the number of details of persons belonging to Scheduled Castes and Scheduled Tribes who are working on the posts of Principal in Kendriya Vidyalayas throughout the country, State-wise?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) There are at present 852 Kendriya Vidyalayas in the Country as per Statement I (*See* below).

- (b) Reservation have been provided for SC and ST children @15% and 7.5% respectively, at the time of making fresh admissions.
- (c) State-wise list of Principals belonging to SC and ST is in the Statement II.

Statement I KENDRIYA VIDYALAYA SANGATHAN (HQ)

The number of Kendriya Vidyalayas state-wise.

SI. No.	Name of State/U.T.	No.ofKVs
1.	Andhra Pradesh	43
2.	Assam	43
3.	Bihar	52
4.	Gujarat	41
5.	Haryana	25
6.	Himachal Pradesh	19
7.	Jammu and Kashmir	25
8.	Karnataka	32

[†] Original notice of the question was received in Hindi.

SI.No.	NameofState/U.T.		No.ofKVs
9.	Kerala		27
10.	Madhya Pradesh		86
11.	Maharashtra		52
12.	Manipur		05
13.	Meghalaya		07
14.	Nagaland		06
15.	Orissa		30
16.	Punjab		40
17.	Rajasthan		52
18.	Sikkim		01
19.	Tamilnadu		29
20.	Tripura		05
21.	Uttar Pradesh		120
22.	West Bengal		49
23.	A and N Island		03
24.	Arunachal Pradesh		09
25.	Chandigarh		05
26.	Delhi		37
27	Goa		05
28.	Pondichery		02
29.	Mizoram		01
30.	Dadra and N. Haveli		01
	•	TOTAL:	852

Statement II

State wise List of Principals in Kendriya Vidyalayas Belonging to SC/ST Community.

S.No.	Name of State	SC	ST
1.	Andhra Pradesh	01	0
2.	Arunchal Pradesh	0	0
3.	Assam	03	01

S.No.	Name of State		SC		ST
4.	Bihar	•	04	•	0
5.	Chandigarh		0		0
6.	Delhi		02		0
7.	Goa		01		0
8.	Gujarat		05		01
9.	Haryana		01		0
10.	Himachal Pradesh		02		0
11.	Jammu and Kashmir		03		0
12.	Karnataka		02		0
13.	Kerala		0		0
14.	Madhya Pradesh		06		02
15.	Maharaashtra		04		01
16.	Manipur		0		0
17.	Meghalya		02		01
18.	Mizoram		0		0
19.	Nagaland		01	"	0
20.	Orissa		03		0
21.	Punjab		01		0
22.	Rajasthan		02		01
23.	Sikkim		0		0
24.	Tamilnadu		0		0
25.	Tripura		01		0
26	Uttar Pradesh		06		0
27.	West Bengal		02		01
	,	TOTAL:	52	·	08

Rastogi Commission Report

3521. SHRI N.K. PREMACHANDRAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) what are the major recommendations of Rastogi Commission Report;
- (b) whether UGC has exempted Ph. D. (Degree) holders from National Eligibility Test on the basis of the recommendation of Rastogi Commission; and